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Dated: 19/6/90: Camp at Nagpur

None present for the applicant.
Respondents by Mr. S.V. Gole.

Mr. Gole files the reply on behalf of the R-2 and 4 and undertakes to give a copy thereof to the applicant. This be taken on record.

Mr. Gole further submits that the reply dt. 19/7/89 that had been filed earlier is the reply of the Respondents 1 and 3 and that he will be filing a misc. petition to this effect.

In view of this the matter is ready for hearing.

Keep on sine die list.

P. S. Chaudhri

(D.R. AGRAWAL) (P.S. CHAUDHRI)
M(J) M(A)

MP. N-29/90

fixed for orders.
on 20/6/90

8/6/90

Order dt. 20.6.90 served
on Applicant & R-No. 3 to 4

NY
13/8/90

Date: 20.6.90 Camp at Nagpur.

Applicant by Mr. J.L. Bhoot. On the last occasion the respondents had stated that there was no likelihood of the applicant being transferred out of Bandavai in the near future. Even today it is not Mr. Bhoot's case that there is any such apprehension.